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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

ORIGINAL APPLICATION NO. 20/2022/EZ

In The Matter of:

Suprava Prasad

... **Applicant**

-Versus-

MOEF & CC & Ors.

... **Respondents**

AFFIDAVIT ON BEHALF OF THE CHAIRMAN, BARANAGAR MUNICIPALITY.

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Filed by :

Ankan Das

Advocate

Enrolment No : F/2386/2268/2022

Bar Association Room No.

High Court, Calcutta

(M) : 7869907975

Email : ankanadas1996@gmail.com

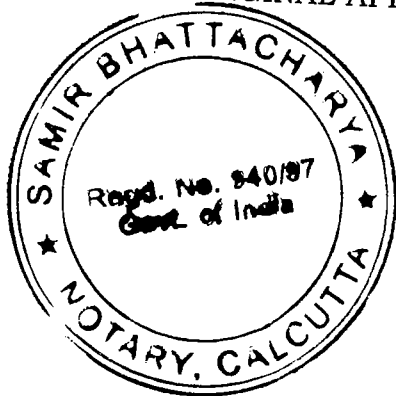


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ORIGINAL APPLICATION NO. 20/2022/EZ



In The Matter of:

Suprava Prasad

... **Applicant**

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AFFIDAVIT OF COMPLIANCE ON BEHALF OF THE BARANAGAR MUNICIPALITY.

I, **APARNA MOULIK**, wife of A. K. Moulik, aged about 50 years, by faith-Hindu, by occupation- Social Service , and presently posted as Elected Chairman of Baranagar Municipality, having office at 87, Deshbandhu Road (Purba), Kolkata - 700035, do hereby solemnly affirm and declare as follows :-

1. That, I am the Chairman of the Baranagar Municipality having office at 87, Deshbandhu Road (Purba), Kolkata - 700035, and I am well acquainted with the facts and circumstances of the case and as such I am competent to swear, sign and affirm this affidavit.
2. That this affidavit is filed in compliance to the Solemn Order dated 20.04.2023, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

11 9 MAY 2023

11 9 MAY 2023

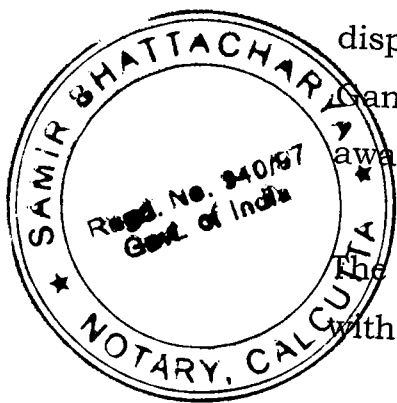
3. That the present status report is stated in the following below with regard to the works undertaken by the Baranagar Municipality on the Ganga Ghats :-

- a) That there are total 15 nos. of Ganga Ghats falls under the jurisdiction of the Baranagar Municipality.
- b) That the Municipal Authorities regularly collects garbage from the Ganga Ghat and also keep the Ghats clean by sweeping regularly.
- c) THAT Blue & Green HDPE waste bins have been installed at the respective Ghats for depositing segregated waste.
- d) THAT mass awareness programs are organized regularly by the Baranagar Municipality. The Public announcement system adopted for public awareness through tableaus are also organized in regular manner. Flexes and poster have been displayed at the all the 15 nos. of the Ganga Ghats. All the Ganga Ghats have been decorated with wall painting for public awareness.

The photographs are annexed hereto and collectively marked with the letter "A".

- e) THAT there are 4 (Four) outfalls discharging of waste water into the Ganga as follows :

- i) Lock gate under ward no-4
- ii) Baranagar Jute Mill under ward no-5
- iii) 2 nos outfalls at Abasar Park under ward no-31



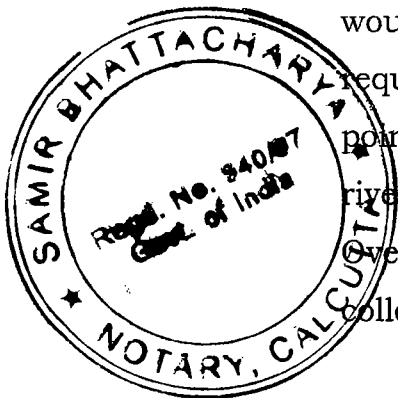
- f) THAT Baranagar Municipality has informed the Jute Mill to monitor the cleanliness of the outfall regularly at the metal screen installed at the site. The Jute Mill has taken preventive measures as advised.

The copy of the communications are annexed herewith and collectively marked with letter "B".

- g) THAT the main outfall is situated at Lock Gate, under Ward No-4 for arresting solid waste at that point. Presently 1 (One) metal screen has been installed for the purpose of arresting the solid waste. Unfortunately due to high tide in the river Ganga the metal screen has been damaged and tender for reconstruction would be initiated very shortly. Besides that K.M.D.A has been requested to install 1 no. Lifting Station (LS) or S.T.P at this point for treatment of waste water prior to discharge into the river Ganga. The copy of the letter is enclosed for reference. Over and above this Municipality has deployed manpower for collecting other waste at the concerned Ganga Ghats.

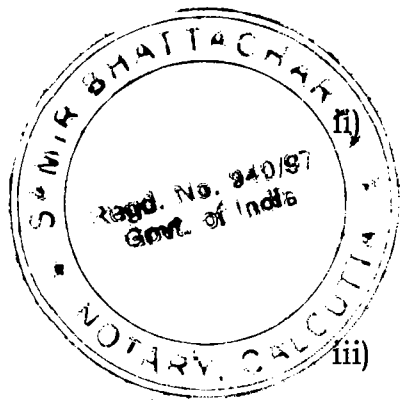
Photocopy of the letter dated 02.11.2022 is annexed herewith and collectively marked with the letter "C".

- h) THAT initially the waste water at Thakur Abanindranath Mahashamshan was discharging directly into the River Ganga. Presently we have installed "Chlorination chamber at the Hindu Cremation Ghat and now onward the waste water is being discharged through the chlorination chamber.



- i) That City Sanitation Plan for Integrated comprehensive Pollution Abatement Scheme for National River Conservation Plan (NRCP) and National Ganga River Basin Authority has been submitted to the Superintending Engineer, North Circle (GAP Sector) KMDA.
- j) That action for abatement of pollution in the river Ganga is being taken every year during emersion.

- i) That mass Campaign are conducted by the Board of Councillors as well as the organizers of Puja committees during emersion of idols.



ii) The structures of the idols are lifted using human resources immediately after emersion of idols from the Ganga Ghats.

- iii) That manpower and vehicles are deployed for lifting and cleaning the 'Puja garbage' from the Ganga ghats.
- iv) That waste bins are installed especially during the period of emersion for storing Puja waste.

The photographs are collectively enclosed herewith and marked with the letter "D".

- k) The Additional District Magistrate, North 24 Parganas has advised us to conduct IEC activities under 'Namami Gange Programme', such programs have also been undertaken by this Municipality.

Photocopy of the memo no- 283/DMA/N24PGS dated 24.03.2023 is annexed herewith and marked with the letter "E".

4. That the detail status of ghats and outfalls/drains with regard to Baranagar Municipality is given in the tabular form of dealing with the (i) total number of community bins with stands installed in the ghats, (ii) man power/conservancy staff engaged for maintenance of ghat cleaning, (iii) IEC activity, (iv) frequency of drain cleaning, (v) Solid Waste Management, (vi) status of electric crematorium, (vii) use of treated waste water.

The status report in the tabular form alongwith the photographs are annexed hereto and marked with the letter "F" collectively.

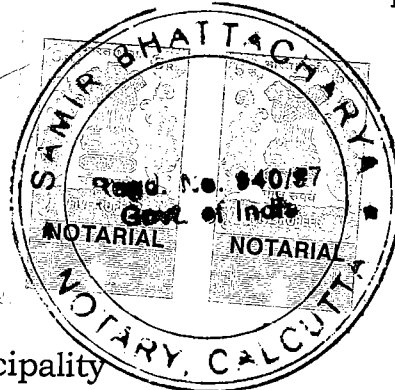
5. That the municipality of Baranagar is constantly facing financial and manpower constraints, but despite such the Municipal Authority are always duty bound endeavour to comply with the directions of the Hon'ble Tribunal in accordance with law, which can be done more effectively if necessary support and cooperation is provided by the state authorities to the municipal authority of Baranagar.

6. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me

Ankur Das
F/2386/2268/2022
Advocate

For the Baranagar Municipality



Aparna Kaul

Deponent
Chairman
Baranagar Municipality

19 MAY 2023

Samir Bhattacharya
Notary, Govt. of India
Regd. No. 940 / 87
CITY CIVIL COURT, CALCUTTA

19 MAR 2023

Solemnly Affirmed and
Decided before me U/S 139
CPC / U/ S287 (C) CrPC

19.5.23
Notary

VERIFICATION

Verified at Kolkata by the deponent above named on this the 19th day of May, 2023 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to 5, are true to my information derived from records and rest are my respectful submission before this Hon'ble Tribunal.

Verified by me

J. Kardeas
A/2386/2268/2022

Advocate
For The Baranagar Municipality

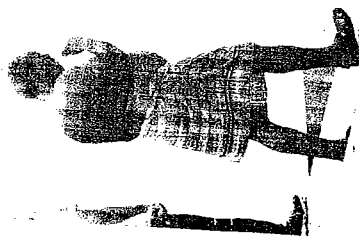
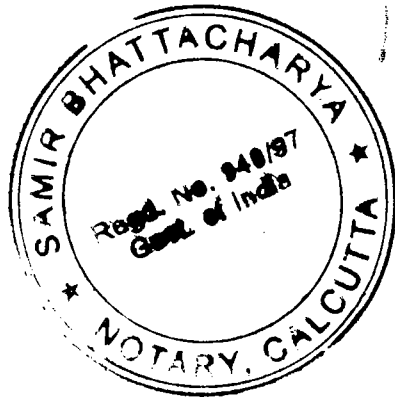
Aparna Moulis

Deponent
Chairman
Baranagar Municipality



Annexure 'A'

Annexure 'A'





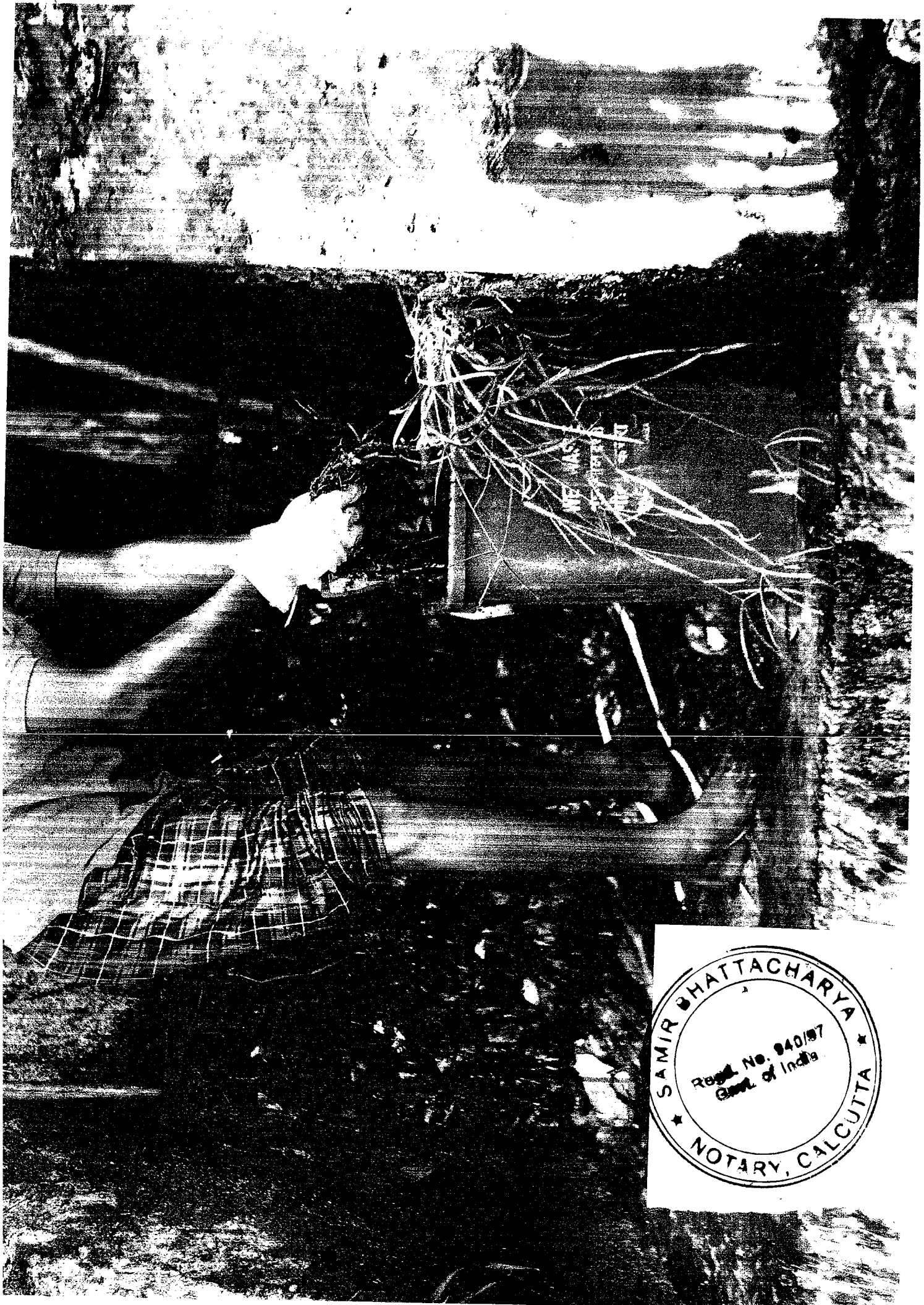
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BARANAGAR MUNICIPALITY
Public Health Department

SAMIR BHATTAC
 Regd. No. 240/87
 Govt. of India
 NOTARY, CALCUTTA



S. S. BHATTACHARYA
Regd. No. 940/87
Govt. of India
NOTARY, CALCUTTA



SAMIR BHATTACHARYA
Regd. No. 940/87
Govt. of India
NOTARY, CALCUTTA



SAMIR GHATACHARYA
 Regd. No. 840/97
 Govt. of India
 NOTARY, CALCUTTA

Annexure - B'

E-mail: purosabha_baranagar@yahoo.co.in
www.baranagarmunicipality.org

Phone: 2577-6595 / 0012
Fax: 25771071

E-mail: purosabha_baranagar@yahoo.co.in
Website: www.baranagarmunicipality.org

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BARANAGAR MUNICIPALITY
87, Deshbandhu Road (East)
Kolkata - 700035



Memo No: H/29

Date: 28.04.23

To,
The General Manager
Baranagare Jute Factory Plc.
284, M. N. K. Road,
Kolkata 700 035

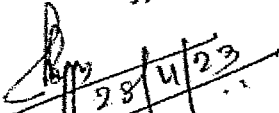
Subject:- Present condition of metal screens installed at you site.

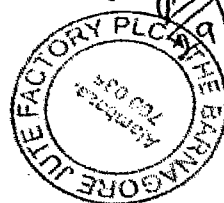
Sir,

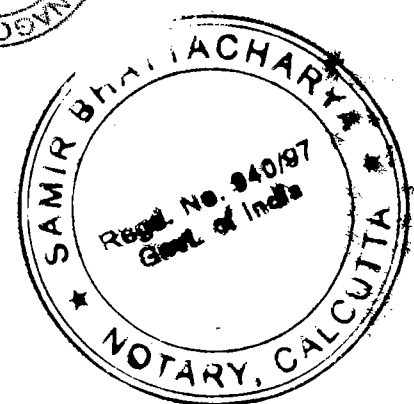
This to request you to please let us know the present condition of the metal screens installed at the discharging point of your production effluents directly to river Ganga. We also request you to inform us about the status of old metal screens if not yet replaced and cleaning of the metal screens at regular interval.

Hope you shall extend your co-operation in this matter. You are hereby requested to intimate the same by 8th May, 2023.

Thanking you,
Yours faithfully,


28/4/23
Executive Officer

Received
28/04/23




BJF
 The Barnagore Jute Factory Plc.
 (Incorporated in United Kingdom) (F00149)

Date : 06.05.2023

**The Executive Officer,
 Baranagar Municipality,
 87, Deshbandhu Road (East),
 Kolkata - 700035**

Sub : Present condition of metal screens.

Dear Sir,

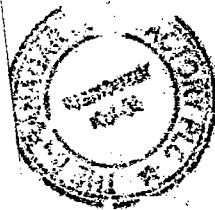
With reference to your memo no. - H/29 dated 28.04.2023 this is to inform you that metal screens which are placed at discharging points to River Ganga are of heavy duty and good enough to withstand corrosions.

However, we are again studying the status of old metal screens and if any one weak that will be replaced immediately.

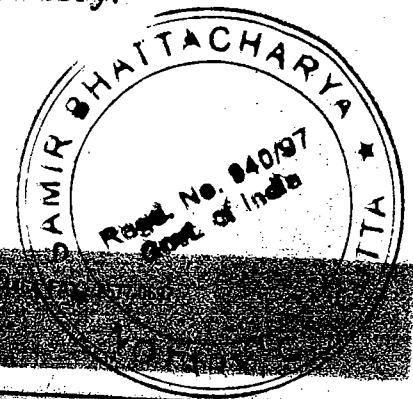
Thanking you,

Yours faithfully

(For The Barnagore Jute Factory Plc.)



Authorized Signatory.



BARANAGAR MUNICIPALITY

87, Deshbandhu Road (East)
Kolkata - 700035

Memo No: H/222

Date: 02.11.2022



To:
The Principal Secretary,
Government of West Bengal
Department of Urban Development & Municipal Affairs
Nagarayan, DF - 8, Sector - I
Kolkata - 700064

Subject: - Request for construction of STP/FSTP/Lifting station under this Municipality.

Sir

Apropos the notification no - 4954-UDMA-11014(49)/9/2022-O/o ADLS(UDMA)-Dept. of UDMA dated 11.10.2022 under your signature on the captioned subject, we submit our requirements as under.

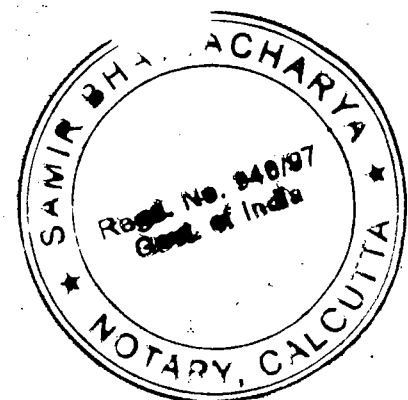
Being one of the oldest Municipalities, Baranagar had hardly any infrastructure to handle the "Used Water Management". We have a vast sewer line stretching B.T Road - P.W.D Road via Dunlop, meeting river Ganga at Lock Gate point at ward no - 4 discharging untreated water, irrespective of colour and quality of the water.

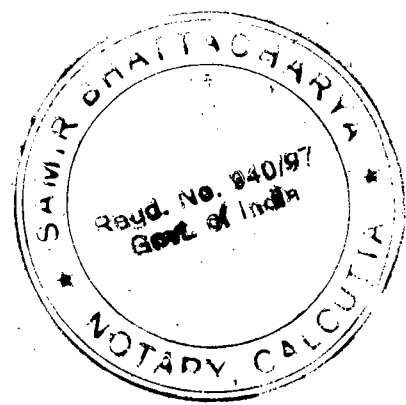
Under these circumstances, we are in dire need of setting up one STP/FSTP/Lifting Station for treating the waste water near Lock Gate under this Municipality

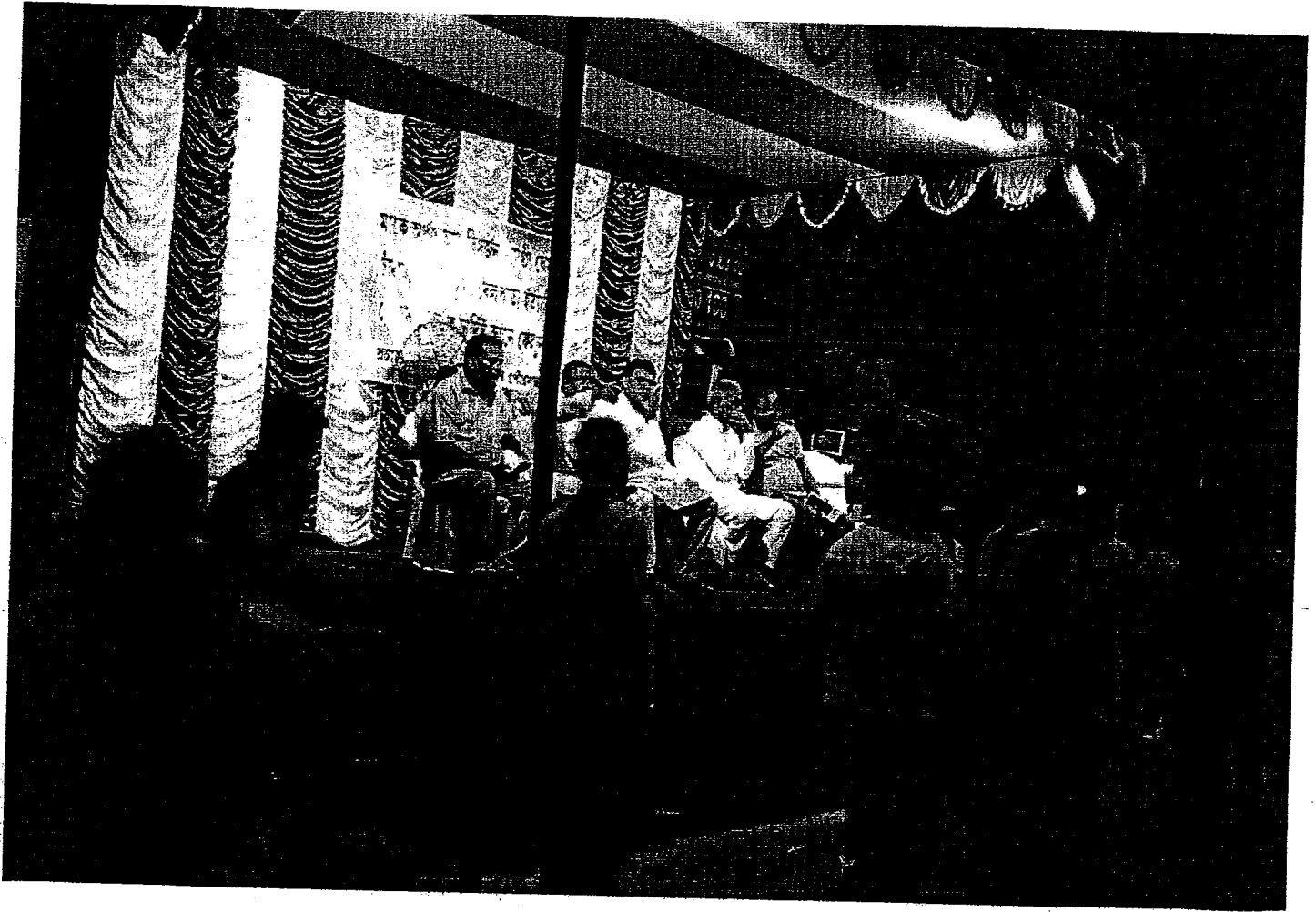
This is for your kind perusal.

Thanking you,
Yours faithfully

(APARNA MOULIK)
Chairman

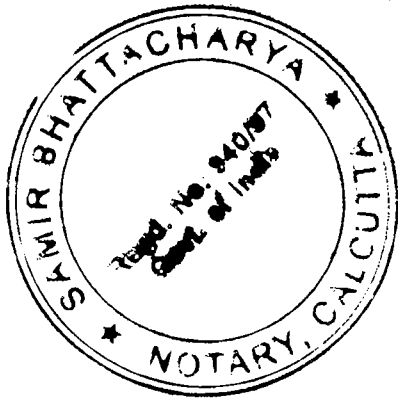








2022-10-05(AM) 09:25(AM)



Annexure - 'E'

Government of West Bengal
Office of the District Magistrate,
North 24 Parganas, Barasat
(District Municipal Affairs Section)

File No. 0132/94-6239

nm24parga@rediffmail.com

Email

Memorandum No. /DMA/N24PGS

Date: 24/3/23

To
The Chairman
Barasat Municipality
North 24 Parganas

Sub: Request to take up IEC Activities under Namami Gange Program

With reference to the subject above, you are requested to kindly take up the IEC activities as in the following table with a goal of sensitizing the citizens towards abatement of pollution of Ganga.

No.	Details of Item	Quantity	Units	Price per Unit (in Rs.)	Total Budget (in Rs.)
1.	Wall painting on Pollution abatement with active public participation	35	Sqft.	100	3,500
2.	Installation of boarding with flexes carrying messages of Ganga Pollution abatement in strategic point (Average 40 sqft. Of each)	1	Nat.	10,000	10,000
3.	Tableau campaign DGC with folk performance	3	Days/Units	7,000	21,000
Total Rs. thirty four thousand five hundred only					34,500

You are requested to kindly fill up the attached format and send the same to this end for placement of fund for such activities immediately after the programs are over.

This is for your kind information and taking necessary action.

Encl: As stated

Memorandum No. 013/143/DMA/N24PGS

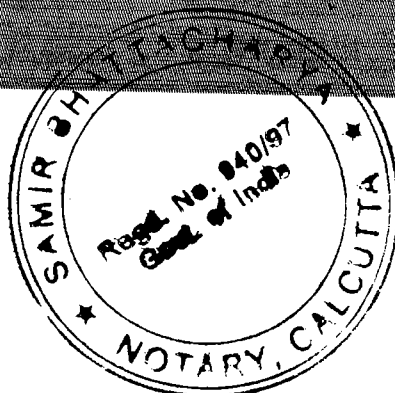
Cop. forwarded for information and taking necessary action to:

1. The Program Director, WBSPMG
2. The Sub-Divisional Officer, Barrackpore
3. C.A. to the District Magistrate, North 24 Parganas for kind approval of the District Magistrate.

Add. District Magistrate (Dy.)
North 24 Parganas

Date: 24/3/23

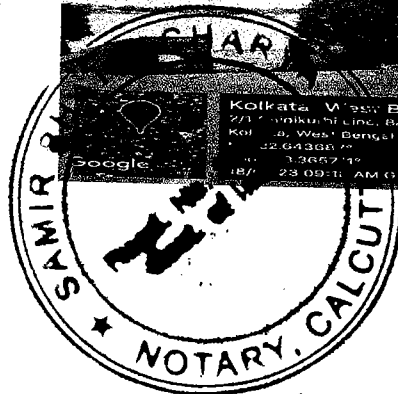
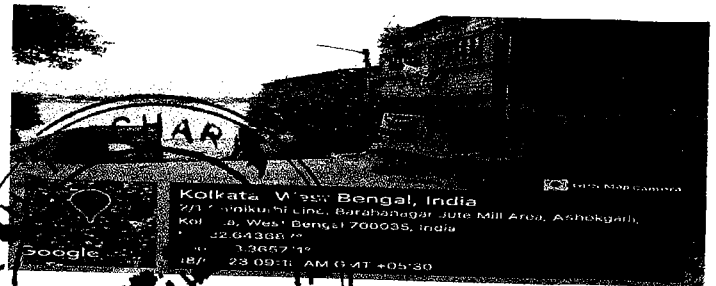
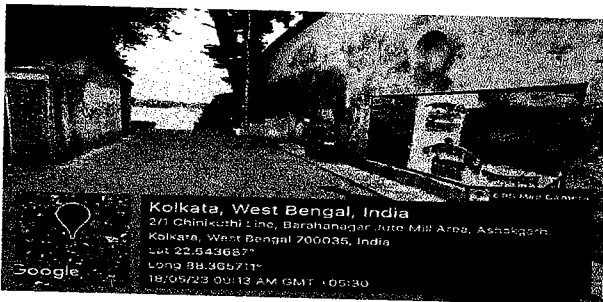
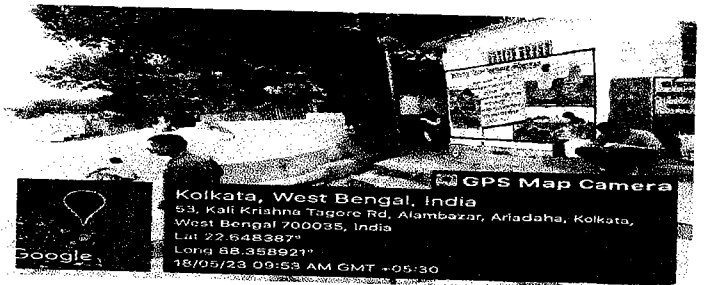
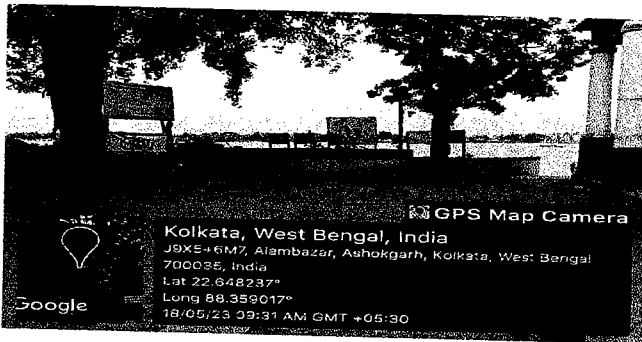
Add. District Magistrate (Dy.)
North 24 Parganas

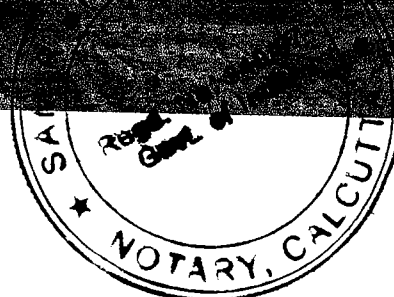
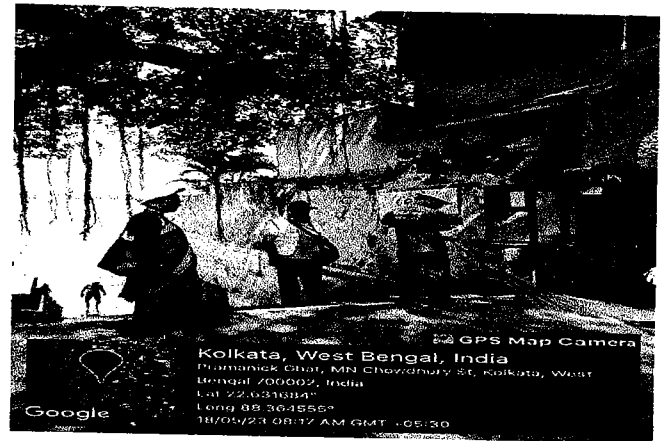
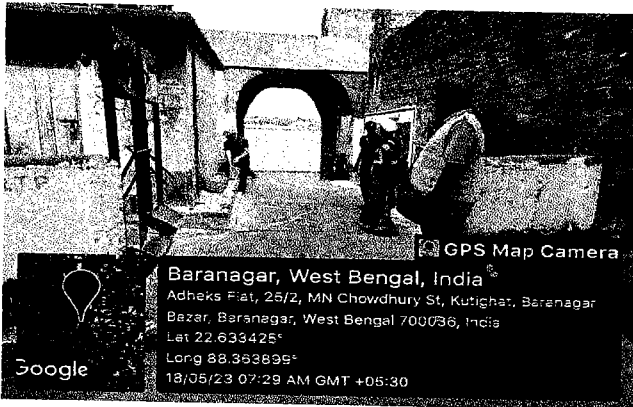
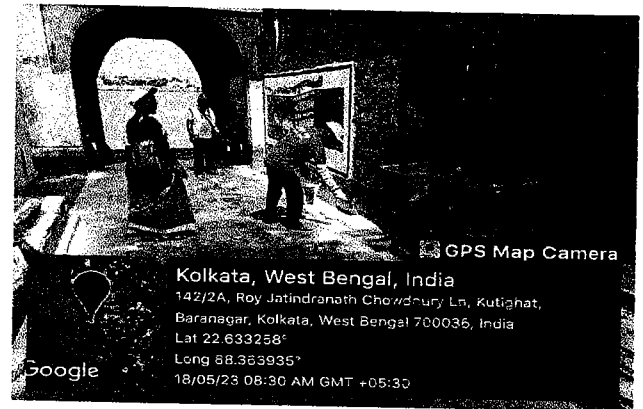
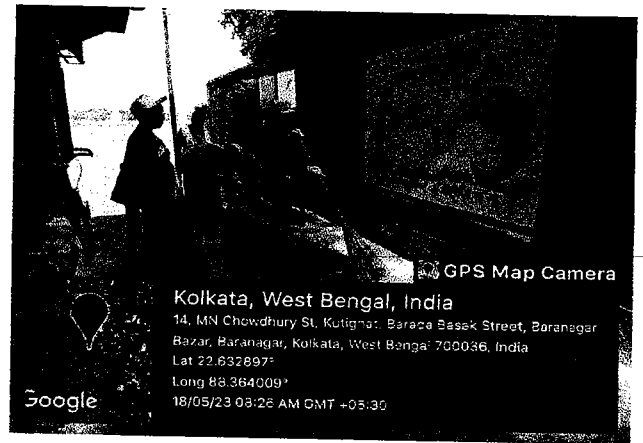
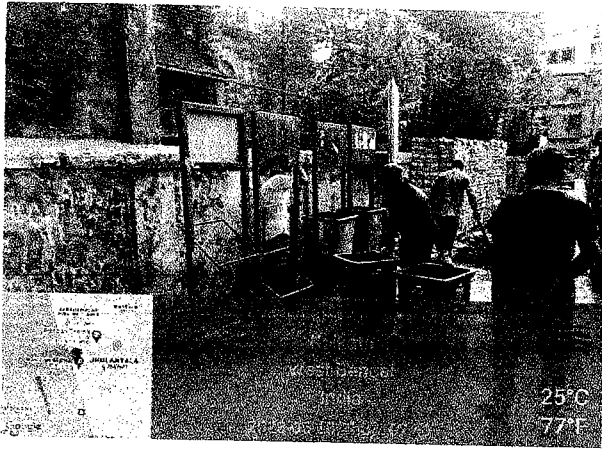


1. STATUS OF GHATS AND OUTFALLS/DRAINS

SL No	Name of the ULB	Total Number of Ghats	Frequency of Ghat cleaning	Manpower engaged (Ganga Bandhu) for maintenance of Ghat Cleaning	Total number of Community Bins with stands installed at Ghat	Ghat Beautification Status
1.	2.	3.	4.	5.	6.	7.
1	Baranagar	15	Twice a day daily	14 (conservancy stuff)	40 nos. 15 ghats	-

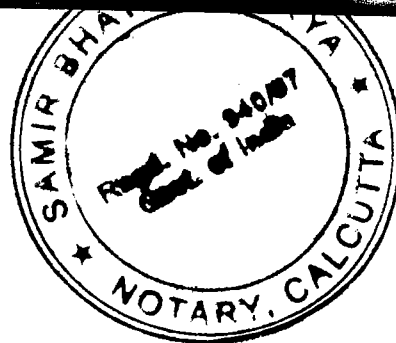
Fund for installation of Bins	Number of Outfalls/drains discharged into River Hooghly (Ganga)		Number of Outfalls where screen already installed	Number of Outfalls where screen not installed	Frequency of drains cleaning	IEC Activity	Remarks
	Pucca	Kacha					
8	9	10	11	12	13	14	15
₹ 4,08,582 (Rs. 2,36,582/- for bin installation) & (Rs. 1,72,00/- for screen installation)	4	-	4	0	Twice a day daily	IEC board with awareness messege has been erected at 15 ghats. Ganga ghat specific 2 tableaus are there	





2. SOLID WASTE MANAGEMENT

SL No	Name of the ULB	Total Number of wards	Number of wards for door to door collection	Segregation status	Quantity waste generation (in TPD)	IEC Activity	Remarks
1.	2.	3.	4.	5.	6.	7.	8.
1	Baranagar	34	34	85%	150 TON	Kitchen stickers-87000, Leaflet-1 lakh, hoarding-2. Required para meetings and training of Nirmal sathis have also been conducted	Fund Required for further activity



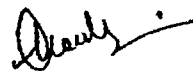
3. Liquid Waste Management - N A

4. IEC Activities Undertaken – A (Ganga ghat): IEC board with awareness messege has been erected at 15 ghats. Ganga ghat specific 2 tableaus are there.

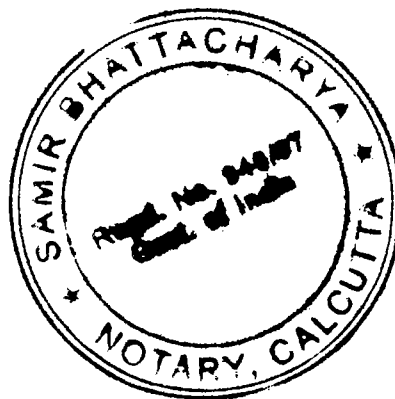
B (SWM): Kitchen stickers-87000, Leaflet-1 lakh, hoarding-2. Required para meetings and training of Nirmal sathis have also been conducted.

5. Status of Electric Crematorium – We have 2 nos. furnace in our electric crematorium. Hence no polluted materials are being discharge into the River Ganga. Further no polluted water also being discharged in the River Ganga since the water is being treated through the chlorination chamber.

6. Use of Treated waste water – Proposed to be used for road washing.



Aparna Moulik
Chairman
Baranagar Municipality



Aparna Moulik

(Aparna Moulik)
Chairman
Baranagar Municipality

"VAKALATNAMA"

National Green Tribunal, Eastern Zone
Kolkata

In the
Before Ld National Green Tribunal/E2/100L at
Judge

O. A. Suit/Case No. 20 of at 201 ^{22/05}₂₂
Suprova Prasad

Plaintiff
Applicant
Appellant

-vs-

MOEF & CC & ORS

Defendant
Opp. Party
Respondent

1, Respondent NO 17. ^{clerk} **KNOW ALL MEN by these Presents**
Baranagar Municipality do hereby
that I/We do hereby in my / our name and my / (our behalf constitute and appoint Sri
Ankan Das, Advocate
true and lawful Pleader / Advocate & Attorneys to appear and act for me / us in the
matter noted above to the suit written statement, conduct suit, appeal from original
suit order etc. and for that purpose to do all acts and things, whatsoever in that
connection including compromise of the above matter disposing in or withdrawing
money from filling or taking out of appeal, document and payment order from Court
referring matters in dispute between the parties here to arbitration, withdrawing the above
matters with liberty till fresh suit, sending properties released from attachment filling execution
or Miscellaneous cases and other petitions, bidding at execution sale, obtaining payment from
us our Court. Withdrawing custody and other fees and doing on my / our behalf such other acts
in the above matters as are necessary and proper

I/We hereby agreeing to ratify and confirm all acts so done by the said Advocate or Attorneys as
my / our own acts and as it done by
me / us to all intents and purposes.

Date.....17/06/23 2021

ADVOCATES—

Ankan Das.
Advocate, High Court at Calcutta.
45; South Park, Kol-75.
M. 7864907975,
E. ankanadas96@gmail.com.
En. No. F/2386/2268/2022.

accepted the vohalainamana from
the executant, directed and signed
by me.

Julian Das,
Advocate